

SATWINDER SINGH

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Ex-Chairman of Northern Indian Regional Council of ICSI

IP Registration No. IBBI/IPA-002/IP-N00100/2017-18/10243

Chairman – Secretarial Standards Board (SSB), ICSI

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FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MANASHI TRILLION CONSTRUCTION PRIVATE LIMITED

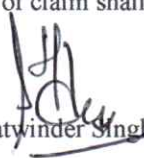
1.	NAME OF CORPORATE PERSON	MANASHI TRILLION CONSTRUCTION PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	JUNE 14, 1996
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	ROC-DELHI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE	U45201DL1996PTC079658
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	C-216, NIRMAN VIHAR EAST DELHI 110092 INDIA
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	NOVEMBER 04, 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: SATWINDER SINGH ADDRESS: 11TH FLOOR, MOHAN DEV BUILDING 13 TOLSTOY MARG NEW DELHI-110001 EMAIL ADDRESS: SATWINDER@VAISHLAW.COM TELEPHONE NUMBER: +91 11 42492515 REGISTRATION NUMBER: IBBI/IPA-002/IP-N00100/2017-18/10243
8.	LAST DATE FOR SUBMISSION OF CLAIMS	DECEMBER 04, 2020

Notice is hereby given that the Manashi Trillion Construction Private Limited has commenced voluntary liquidation on November 04, 2020.

The stakeholders of **Manashi Trillion Construction Private Limited** are hereby called upon to submit a proof of their claims, on or before December 04, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:  Satwinder Singh

Date: 05.11.2020